

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigerl
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
PAPER PUBLICATION				
1	P and SC 4/2020 (SUMMONS)		B. S. Prabhavathamma Vs Nil	C. N. Krishnamurthy
2	M.C. 51/2020 (NOTICE)		M. K. Mamatha Vs S. Gangadhara	Rathna ranjini
3	M.V.C. 893/2020 (NOTICE)		Shivaprasad H.S. Vs Pushpa P.	Y.G.Lokeshwash
4	O.S. 32/2018 (Additional ISSUES)		Sudha K.S. Vs P. Shivarudraiah	T.R.
5	M.V.C. 809/2018 (ARGUMENTS)		R.Deepika Vs Narasimhamurthy	H.R.Ramesh Babu
6	M.V.C. 811/2018 (ARGUMENTS)		H.V.Naveen kumar Vs Narasimhamurthy	H.R.Ramesh babu
7	R.A. 20/2019 (ARGUMENTS)		Chandrashekaraiah Vs Bindushree	N.N.Sreedhara
8	FDP 2/2017 (FOR OBJECTION)		T.S.Jayamma Vs Lokesh G.M.	C.N.Krishnamurthy
9	FDP 11/2019 (FOR OBJECTION)		C.R.Naveenkumar Vs C. R. Dinesh Kumar	G.S.M.
10	FDP 4/2019 (Await Report)		Sharadamma Vs Gowramma	S.H.Chandrashekaraiah
11	M.V.C. 268/2020 (Written statement)		Kariyappa Vs The Divisional Controller, K.S.R.T.C.	Nagaraj M.B.
11.00 AM to 02.00PM				
12	M.V.C. 354/2020 (NOTICE)		Seethamma Vs Rangaswamy D. E.	A. Chikkanna
13	M.C. 47/2020 (NOTICE)		R. N. Marulasiddaswamy Vs Sowbagyalakshmi	H. S. Gnanamurthy
14	O.S. 19/2019 (HEARING)		Yogeesh Vs Pattadaiah	C.Rajashekhar
MEDIATION				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.C. 52/2020 (A.D.R.)		Chaithra shree Vs Nil	H. T. Hanumanthaiah
16	O.S. 7/2019 (EVIDENCE)		Nagarathamma Vs Sundaralakshamma	D.M.Swamy
17	O.S. 15/2015 (EVIDENCE)		Dr. Premakumari Vs Pushpavathi	
18	R.A. 28/2018 (JUDGEMENT)		Thimmaegowda Vs Basavaraju	N.N.Sreedhara
19	R.A. 38/2019 (JUDGEMENT) IA/1/2019		H.B.Nagendrappa Vs H.B.Kenchamma	D.S.K.
20	M.C. 10/2020 (STEPS)		Basavaraju Vs Asha B. R.	N. Jayanna
21	O.S. 25/2020 (await records) IA/1/2020		Navaneeth K. Vs U. Jayamma	Raghavendra R.
22	M.V.C. 871/2017 (FOR OBJECTION)		Smt. Manjula D Vs Sanjay Kumar S.D.	M.R. Girish
23	M.V.C. 872/2017 (FOR OBJECTION)		M.T. Pandurangaiah Vs Sanjay Kumar S.D.	M.R. Girish
24	M.C. 50/2018 (FOR OBJECTION)		Lokesh alias Gokarna Vs Geetha	N.N.Sreedhara
25	FDP 12/2019 (FOR OBJECTION)		C. R. Naveenkumar Vs C.R.Dinesh Kumar	G.S.M.
26	FDP 13/2019 (FOR OBJECTION)		C.R.Naveenkumar Vs C.R.Dinesh Kumar	G.S.M.

Cases listed below are adjourned due to Covid 19

27	M.V.C. 1195/2017 (SUMMONS)	23-12-2020	H.M. Krishnaiah Vs The Managing Director, KSRTC, Tumkur	M.S. Ramesh
28	M.V.C. 170/2018 (SUMMONS)	23-12-2020	Ramaiah Vs Basavaraju	H.R. krishna murthy
29	M.V.C. 95/2020 (SUMMONS)	23-12-2020	Kokila Vs The United India Insurance Co.	Ramesh Babu H R
30	O.S. 7/2020 (SUMMONS) IA/2/2020	23-12-2020	Mythamma Vs Prema	N.N.Sreedhara

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31	O.S. 32/2020 (SUMMONS)	23-12-2020	Mariyanna Vs Sannamma	H.R.Ramesh Babu
32	EX 5/2014 (NOTICE)	23-12-2020	State Bank of Mysore Vs Hanumanthaiah	
33	EX 287/2015 (NOTICE)	23-12-2020	Thimmarayappa Vs Shek Mohidden Sab	
34	EX 288/2015 (NOTICE)	23-12-2020	Thimmarayappa Vs Shek Mohidden Sab	
35	EX 289/2015 (NOTICE)	23-12-2020	Hanumantha Bovi Vs Shek Mohiddeen Sab	
36	EX 290/2015 (NOTICE)	23-12-2020	Rangaiah Vs Shek Mohidden Sab	
37	EX 291/2015 (NOTICE)	23-12-2020	Parvatha Rao Vs Shek Mohiddeen Sab	
38	EX 1/2017 (NOTICE)	23-12-2020	Canara Bank Vs M.K.Narasimhaiah	N.N.Sreedhara
39	EX 18/2019 (NOTICE)	23-12-2020	Basavaraju Vs Kataiah	N.N.Sreedhara
40	R.A. 32/2019 (NOTICE)	23-12-2020	H.K.Ramesh Vs B.C.Chandrashekar	Mahalingaiah
41	M.V.C. 1560/2019 (NOTICE)	23-12-2020	Nagarathna Vs N.M.Srinivasamurthy	Chandrashekar.M.S
42	M.C. 5/2020 (NOTICE)	23-12-2020	Y. R. Madhu Vs K. S. Savitha	H. R. Ramesh babu
43	EX 4/2020 (NOTICE)	23-12-2020	Radha Vs The National Insurance Co.Ltd	Sreedhara N.N.
44	M.V.C. 92/2020 (NOTICE)	23-12-2020	Bhagyamma Vs The National Insurance Co.Ltd	Gopalakrishna S
45	EX 6/2020 (NOTICE)	23-12-2020	K. S. Suresh Vs H. Shivakumar	G. B. Adarsh
46	R.A. 4/2020 (NOTICE) IA/1/2020	23-12-2020	Dasappa dead by LRs Lakshmamma Vs Venkatachalaiah	N.N.Sreedhara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	M.C. 15/2020 (NOTICE)	23-12-2020	C. N. Manjunatha Vs Manjula	M. S. Shankaralingappa
48	M.C. 1/2018 (HEARING)	23-12-2020	K.C.Chithaiah Vs Bhagyamma	N.N.Sreedhara
49	FDP 2/2018 (HEARING)	23-12-2020	S.G.Parthasarathy Vs S.G.Janardhan	H.S.Ganamurthy
50	FDP 6/2018 (HEARING)	23-12-2020	M.S.Suresh Vs M.S.Paramesh	N.N.Sreedhara
51	EX 32/2018 (HEARING)	23-12-2020	C.L. Sharadamma Vs R.Anandamma	N.N.Sreedhara
52	O.S. 28/2018 (HEARING)	23-12-2020	S.G.Suma Vs S.R.Gangadharaiah	N.N.Sreedhara
53	EX 12/2019 (HEARING)	23-12-2020	State Bank of India Vs P. Narendrababu	G.S.C.
54	EX 19/2019 (HEARING)	23-12-2020	Shankaramma Vs The National Insurance Co.Ltd	N.N.Sreedhara
55	M.C. 61/2019 (HEARING)	23-12-2020	Lalthamani P.M. Vs Nanjappa B.B. alias Raghu	M.V.Madhusudhana
56	O.S. 9/2020 (HEARING)	23-12-2020	Canara Bank Vs C. K. Harishkumar	C. N. Krishnamurthy
57	M.C. 27/2016 (EVIDENCE)	23-12-2020	Bhagyamma Vs K.Chittaiah	
58	M.C. 26/2017 (EVIDENCE)	23-12-2020	Jyothi R. Vs Vishwanath	M.S.Ramesh
59	M.C. 4/2018 (EVIDENCE)	23-12-2020	Devaraju Vs Rajamma	
60	G and WC 4/2018 (EVIDENCE) IA/1/2018	23-12-2020	P.B. Dhananjaya Vs Lolakshamma	T.G.Vijayakumar
61	M.V.C. 865/2018 (EVIDENCE)	23-12-2020	G.Kanchirayaswamay Vs Sreenivas Mithra G.	G.Parameshwaraiah
62	M.V.C. 866/2018 (EVIDENCE)	23-12-2020	Manjunatha Vs Sreenivas Mithra G.	G.Parameshwaraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	M.V.C. 388/2019 (EVIDENCE)	23-12-2020	Malamma Vs Liberty Videocon General Insurance	N.N. Sreedhara
64	M.V.C. 601/2019 (EVIDENCE)	23-12-2020	Nalina Vs IFFCO TOKIO General Insurance Co.	Rajabhushan.C
65	M.C. 25/2019 (EVIDENCE)	23-12-2020	Chandrika alias A.S.Chandrakala Vs K.B.Shadakshari	C.N.Krishnamurthy
66	M.V.C. 687/2019 (EVIDENCE)	23-12-2020	K.Shankaralingappa Vs Abilash.V	N.N.Sreedhara
67	M.V.C. 781/2019 (EVIDENCE)	23-12-2020	Darshan.Y.S Vs Sridhar	Sreedhara.N.N
68	M.V.C. 785/2019 (EVIDENCE)	23-12-2020	C.Lokesh Vs TATA AIG General Insurance Co.Ltd	Sreedhara.N.N
69	M.V.C. 1262/2016 (EVIDENCE)	23-12-2020	T.S.Prakasha Vs Nagaraju P. S.	
70	M.C. 35/2018 (EVIDENCE)	23-12-2020	Prabhuswamy Vs Vishalakshi	N.N.Sreedhara
71	O.S. 4/2019 (EVIDENCE)	23-12-2020	Nagaiah L. M. Vs Kallelingappa	H.T.H.
72	R.A. 29/2019 (EVIDENCE) IA/1/2019 IA/2/2019	23-12-2020	Thimaraju M.H. Vs Basavaraju	H.R.Ramesh Babu
73	M.V.C. 1027/2019 (EVIDENCE)	23-12-2020	K.Shivanna Vs ICICI Lombard General Insurance Co.Ltd	N.N.Sreedhara

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02.45 PM to 05.45PM				
1	C.C. 502/2014 (NBW to Accused)		Handanakere Police Station Vs Dakshinamurthy Y.S.	Assistant Public Prosecutor C.K.S
2	C.C. 751/2017 (NBW to Accused)		Handanakere Police Station Vs Sujathamma and 4 others	Assistant Public Prosecutor
3	C.C. 90/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Shashikumar	Assistant Public Prosecutor
4	C.C. 603/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Parameshaiah	Assistant Public Prosecutor
5	C.C. 620/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Ramesha and 3 others	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
6	C.C. 621/2019 (SUMMONS)	23-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Harsha.D	Assistant Public Prosecutor
7	C.C. 442/2020 (SUMMONS)	23-12-2020	Handanakere Police Station Vs Kiran	Assistant Public Prosecutor
8	C.C. 253/2017 (NOTICE)	23-12-2020	Shivashankaraiah .B Vs Ramamurthy	Lokeshwara Y. G.
9	P.C.R. 144/2019 (NOTICE)	23-12-2020	Muniyappa Vs Shivanna and another	C.Rajashekhar
10	C.C. 292/2018 (FIRST HEARING)	23-12-2020	Handanakere Police Station Vs Shivamma	Assistant Public Prosecutor
11	C.C. 962/2019 (FIRST HEARING)	23-12-2020	P.S.I.Handanakere P.S Vs Shivashankaraiah	Assitant Public Prosecutor
12	Cri.Misc.(DVA) 4/2017 (hear on I.A)	23-12-2020	N. Poornima Vs V. Manjunath	

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13	C.C. 42/2014 (NBW to Accused)	23-12-2020	Handanakere Police Station Vs Govidanraju	App
14	C.C. 275/2020 (NBW to Accused)	23-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Ranganatha	Assistant Public prosecutor
15	C.C. 276/2020 (NBW to Accused)	23-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Balaramegowda	Assistant Public Prosecutor

Prl. Civil Judge and JMFC Court, CN Hall
Smt. Thendral K(Incharge)
Prl. Civil Judge and JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	FDP 8/2010 (NOTICE)		Ningappa Vs Channappa and others	
2	EX 28/2012 (NOTICE)		sannarangaiah Vs hanumanthbovi and others	
3	O.S. 55/2015 (NOTICE) IA/1/2015		channaiah and another Vs Rangaiah and others	H.T.H.
4	O.S. 5/2015 (ARGUMENTS)		N.A.Prabhuswsamy Vs N.S.Aryappa and another	N.N.Sreedhara
5	EX 21/2012 (Referred to Lokadalath)		G.S.Gangadharaiah Vs K.Mahalingaiah and others	G.S.Channabasappa HSG
6	EX 16/2015 (await notice)		H.N.Devaraj Vs R.Sreenivas	H.S.Gnanamurthy
7	O.S. 174/2018 (Referred to Lokadalath)		Ramakka Vs A.S.Shadaksharaiah	H. R. Ramesh babu
11.00 AM to 02.00PM				
8	O.S. 106/2011 (HEARING)		Shiva Finans and invest ment Vs H.P.Puspa	G.Srinivasa murthy S.Dilip
9	O.S. 217/2020 (ORDERS) IA/1/2020		Gangadhara Vs Gavirangaiah	H. T. Hanumanthaiah
10	O.S. 218/2020 (ORDERS) IA/1/2020		Nirvanaiah Vs Doddaiah	S.M.Shivashankar
11	O.S. 213/2014 (DEFENCE EVIDENCE)		C.D.Shivakumar Vs K.M.Marulasiddaiah	B.L.Lingaraju S.Gopalakrishna C.Rajashekhar
12	O.S. 219/2020 (STEPS) IA/1/2020		Pallavi Vs Varadaraju	
13	O.S. 221/2020 (STEPS) IA/1/2020		G.R.Vedanthachar Vs K.Narasimhamurthy	N.N.Sreedhara
14	O.S. 371/2013 (plaintiff evidence)		G.S. susheelamma Vs M.R. Sushelamma and another	

Pri. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K(Incharge)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 254/2010 (Cross Evidence)		Kariyappa Vs Balaiah -	H.T.Hanumanthaiah G. Srinivasmurthy
Cases listed below are adjourned due to Covid 19				
16	O.S. 13/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	07-01-2021	C.L.Venkatesh Murthy Vs The Chief Officer	
17	O.S. 15/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	07-01-2021	B.V.Basavalingappa Vs The Chief Officer	
18	O.S. 70/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	07-01-2021	C.Rajanna Vs The Chief Officer	N.N.Sreedhara
19	O.S. 86/2017 (Cross Evidence)	07-01-2021	Gurusiddaiah Vs Lakshamma	S. H. Chandrashekaraiah
20	O.S. 190/2020 (SUMMONS) IA/1/2020	08-01-2021	Chandrappa Vs Ramachandraiah	H. S. Gnanamurthy
21	O.S. 196/2020 (SUMMONS) IA/1/2020	08-01-2021	Thimmakka Vs Kamaiah	G.Parameshwaraiah
22	O.S. 202/2020 (SUMMONS) IA/1/2020	08-01-2021	Samitha K.M. Vs Marulasiddaiah	H. T. Hanumanthaiah
23	O.S. 195/2018 (NOTICE)	08-01-2021	Gangamma Vs Rangalah	S. Gopala Krishna
24	O.S. 183/2020 (NOTICE) IA/1/2020	08-01-2021	Mohammed Sajjad Sait Vs B.P.Veerappa	M. N. Shekharaiah
25	O.S. 16/2017 (FOR OBJECTION) IA/1/2017 IA/2/2017	08-01-2021	S.Rameshbabu Vs The Chief Officer	
26	O.S. 17/2017 (FOR OBJECTION)	08-01-2021	Girijamma Vs The Chief Officer	
27	O.S. 20/2017 (FOR OBJECTION) IA/1/2017 IA/2/2017	08-01-2021	C.B.Chandrashekaraiah Vs The Chief Officer	

Pri. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K(Incharge)
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28	O.S. 21/2017 (FOR OBJECTION) IA/1/2017 IA/2/2017	08-01-2021	Krishnamurthy Vs The Chief Officer	
29	O.S. 72/2017 (FOR OBJECTION) IA/1/2017 IA/2/2017	08-01-2021	Lalitha Vs The Chief Officer	N.N.Sreedhara
30	O.S. 73/2017 (FOR OBJECTION) IA/1/2017 IA/2/2017	08-01-2021	Raghunath Vs The Chief Officer	N.N.Sreedhara
31	EX 23/2019 (FOR OBJECTION)	08-01-2021	T.Shashidhar Vs Parvathamma	S. H. Chandrashekaraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 408/2016 (FRAMING OF CHARGE OR PLEA)		G.C.Ravish Vs S.L.Shanthakumar	S.S.J
2	C.C. 410/2016 (FRAMING OF CHARGE OR PLEA)		S.Srilakshmi Vs S.L.Shanthakumar	SSJ
3	C.C. 126/2017 (FRAMING OF CHARGE OR PLEA)		Navachethana Credit Co-operative Society (R) Vs K.N.Shashidhara	N.N.Sreedhara
4	C.C. 317/2017 (FRAMING OF CHARGE OR PLEA)		Karthik K.I. Vs C.V. Raju	C.K Seetharamiah
5	C.C. 580/2017 (FRAMING OF CHARGE OR PLEA)		H.B.Panchakshari Vs Nataraja R.K.	C.Rajashekhar
6	C.C. 773/2017 (FRAMING OF CHARGE OR PLEA)		Devaraju Vs Basavaraju	Shreedhar N.N
11.00 AM to 02.00PM				
7	C.C. 302/2013 (SUMMONS)		Chikkanayakanahalli P.S. Vs Manjunath T.K., and others	Assistant Public Prosecutor
8	C.C. 293/2007 (HEARING)		Karnataka state pollution control Board Vs Latha Mining Company and Another	S.H.Chandrashekaraiiah G.S.Channabasappa C.K.Seetharamaiah
9	C.C. 34/2015 (APPEARANCE OF ACCUSED)		Chikkanakanahalli P.S. Vs Ibrahim alias Ibbu	
Cases listed below are adjourned due to Covid 19				
10	C.C. 486/2018 (FRAMING OF CHARGE OR PLEA)	07-12-2020	Sri.Yoginarayana Vividoddesha Sahakara Sangha Niyamitha Vs H.M.Mohan	S. H. Chandrashekaraiiah
11	C.C. 81/2019 (FRAMING OF CHARGE OR PLEA)	07-12-2020	C.S.Shivananda Vs T. Manjunatha	T. Ravindrakumar
12	C.C. 330/2018 (FRAMING OF CHARGE OR PLEA)	07-01-2021	Sri.Shivayogi Credit Co-Opertive Society , By its Secretary Renukaprasad Vs G.S.Siddaramaiah	N.N.Sreedhara

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13	C.C. 998/2018 (FRAMING OF CHARGE OR PLEA)	07-01-2021	Nava Chethana Credit Co- Operative Society(R) Vs Chethan Chandra	N.N.Sreedhara
14	C.C. 195/2019 (FRAMING OF CHARGE OR PLEA)	07-01-2021	Srinivasamurthy Vs Vinayprasad .D	C.Rajashekhar
15	C.C. 637/2017 (SUMMONS)	11-01-2021	The Sub Inspector of Police,Chiknayakanhalli Police Station Vs Mohana	Assistant Public Prosecutor
16	Cri.Misc. 528/2019 (EVIDENCE) IA/1/2019	11-01-2021	Jayanth Vs Vishwanath	M. S. Ramesh
17	Cri.Misc. 223/2020 (EVIDENCE)	11-01-2021	Sayed Rahmath Unnisa Vs The Chief Officer Town Municipal	N. Jayanna
18	Cri.Misc. 424/2020 (EVIDENCE)	11-01-2021	Nagaraju Vs The Tahasildar	N. Jayanna
19	C.C. 239/2019 (For EBC)	11-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station/ Nagaraju Vs Kalasaiah	S. Gopala Krishna
20	Cri.Misc. 302/2020 (PAPER PUBLICATION ISSUED)	11-01-2021	Rajamma Vs The Tahasildhar	Lokeshwara Y. G.
21	C.C. 353/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Maruthi R C	Assistant Public Prosecutor
22	C.C. 354/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Okaramurthy	Assistant Public Prosecutor
23	C.C. 356/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Rangaswamy	Assistant Public Prosecutor

Add..

Pr. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	FDP 1/2011 (/0000) (NOTICE)		Doddamma and others Vs Rangappa and another	G.Sreenivasamurthy GSM
2	O.S. 48/2013 (NOTICE)		Lalithamma and another Vs Channamma and anothers	G.Srinivasa murthy DMS AND KSC
3	O.S. 127/2018 (NOTICE)		Sulochana Vs T.V.Chandrashekhar	G. B. Adarsh
4	O.S. 28/2018 (STEPS) IA/1/2018 IA/2/2018		B.P.Greeshma and another Vs Purushothama B.K and 5 others	H. S. Gnanamurthy
5	O.S. 144/2011 (petition amendment)		Lakshamma Vs Bandamma and others	
11.00 AM to 02.00PM				
6	O.S. 262/2011 (HEARING)		Indiramma Vs Thimmaiah and others	
7	O.S. 88/2018 (EVIDENCE) IA/1/2018		Lakshamma Vs Jyothi and another	S. Gopala Krishna
8	O.S. 446/2011 (STEPS)		Chikkamma and another Vs Nanjappa	
9	O.S. 220/2020 (STEPS) IA/1/2020		Rangamma Vs Seetharamaiah	G. Srinivasmurthy
10	O.S. 258/2010 (Await order)		H.Prakash and others Vs H.D.Byramma and others	HRR KBL
11	O.S. 162/2013 (Cross Evidence)		Sharadamma and others. Vs Revamma and others.	N.N.Sreedhara G.Sreenivasamurthy
12	O.S. 154/2017 (Cross Examination) IA/1/2017		Gopalaiah Vs Annappaiah	C.K Seetharamiah
Cases listed below are adjourned due to Covid 19				
13	O.S. 94/2014 (STEPS)	01-01-2021	Shankarappa Vs D.B. Basavaraju	
14	EX 18/2012 (STEPS)	02-01-2021	Chandrashekaraiah Vs R. Jayanna	
15	EX 5/2013 (STEPS)	02-01-2021	R.Narayana Vs B.Ganganna	S.G.K

Pr. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 108/2016 (EVIDENCE) IA/1/2016	04-01-2021	Siddamma Vs Hanumanthaiah	S.H.Chandrashekaraiiah
17	O.S. 6/2018 (EVIDENCE) IA/1/2018	04-01-2021	K.R.Krishnaiah Vs Eshwarachar and 3 others	H. T. Hanumanthaiah
18	O.S. 134/2017 (STEPS) IA/1/2017	05-01-2021	Shahina Khonum Vs Thimmarayappa and another	H. T. Hanumanthaiah
19	O.S. 226/2019 (hear on I.A) IA/1/2019	08-01-2021	Basevaraju Vs Ramalah	C.Rajashekhar
20	O.S. 120/2015 (FOR OBJECTION) IA/1/2015	08-01-2021	Lakshmaika Vs Lokamma	H.T.H
21	O.S. 59/2019 (plaintiff evidence) IA/1/2019	08-01-2021	K.S.Marulasiddappa Vs Ramesha	H. R. Ramesh babu
22	EX 18/2014 (STEPS)	11-01-2021	Kaveri Kalpataru grameena bank Vs Rangamma and others.	N.N.Sreedhara
23	EX 17/2016 (STEPS)	12-01-2021	State Bank of India Vs Govindaraju	N.N.Sreedhara
24	O.S. 188/2020 (SUMMONS) IA/1/2020	15-01-2021	Shankaralinga P Vs Sundramma	C. N. Krishnamurthy
25	O.S. 191/2020 (SUMMONS) IA/1/2020	15-01-2021	Anjanamurthy Vs Ningamma	N.N.Sreedhara
26	O.S. 184/2020 (NOTICE) IA/1/2020	15-01-2021	R.Narayanamurthy Vs Govindanaika	H. S. Gnanamurthy
27	O.S. 185/2020 (NOTICE) IA/1/2020	15-01-2021	Shathataj hee Vs Keshava	H. R. Ramesh babu
28	FDP 8/2018 (STEPS) IA/1/2018	15-01-2021	Mahadevamma @ Mamatha Vs Lakshmana @ Lakshmaiah and 4 others	C. N. Krishnamurthy
29	Civil Misc. 9/2015 (Cross Evidence)	15-01-2021	C.A. Shivakumar Vs M.R. Ananthakumar	M. Mahalingiah
30	O.S. 149/2019 (STEPS)	16-01-2021	R. Karegowda Vs Patel Karirangaiah	G. B. Adarsh
31.	OS 187/20 (steps)	16-01-21	Rajanaika Vs Seethabai	B.R.Y.
32	Civil Misc 1/14 (For Enquiry)	16-01-21	Managing director Mr. b. M. brookh Vs Selvasaj.	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 560/2017 (NOTICE)		The Sub Inspector of Police, Huliyar Police Station Vs Chandan and another	Assistant Public Prosecutor
2	C.C. 449/2013 (ARGUMENTS)		Huliyar P.s. Vs Kalyana kumar and another	Asst public prosecutor
3	C.C. 728/2018 (NBW to Accused)		The Sub Inspector of Police, Huliyar Police Station Vs Mahamad Khalima	Assistant Public Prosecutor
4	C.C. 729/2018 (NBW to Accused)		The Sub Inspector of Police, Huliyar Police Station Vs Mohamad Kaleema	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
5	Cri.Misc. 184/2020 (EVIDENCE)	01-01-2021	Nagaraju Vs The Tahasildaar	Manu K. L.
6	Cri.Misc. 185/2020 (EVIDENCE)	01-01-2021	Nagaraju Vs The Tahasildaar	Manu K. L.
7	Cri.Misc. 186/2020 (EVIDENCE)	01-01-2021	Nagaraju Vs The Tahasildaar	Manu K. L.
8	Cri.Misc. 458/2019 (EVIDENCE)	01-01-2021	Nagaraju Vs The Tahsildar	D. M. Swamy
9	Cri.Misc. 314/2019 (NOTICE) IA/1/2019	08-01-2021	D.Sowmya Vs Devaraju	N.N. Sreedhara
10	Cri.Misc. 330/2020 (NOTICE)	08-01-2021	Kumaraswamy Vs The Tahasildar	R. Kariyanna
11	Cri.Misc. 331/2020 (NOTICE)	08-01-2021	Giriyamma Vs The Tahasildar	R. Kariyanna
12	Cri.Misc. 332/2020 (NOTICE)	08-01-2021	Krishnaiah Vs The Tahasildar	Yathish Naik B. R.
13	Cri.Misc. 333/2020 (NOTICE)	08-01-2021	Krishnaiah Vs The Tahasildar	Yathish Naik B. R.
14	Cri.Misc. 395/2020 (NOTICE)	08-01-2021	Kariyappa Vs The Tahasildar	S. Dilip

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Cri.Misc. 229/2020 (APPEARANCE OF PARTY)	08-01-2021	Shivanna Vs The Tahasildar	Yathish Naik B. R.
16	Cri.Misc. 391/2018 (Await order) IA/1/2018	13-01-2021	Vishalakshi Vs Prabhuswamy @ Prabhahaiah	G.Parameshwarniah
17	Cri.Misc. 554/2018 (For Balance)	13-01-2021	H.R.Vani Vs H.S.Rajesh	Rathna ranjini
18	Cri.Misc.(DVA) 5/2018 (For Balance)	13-01-2021	Pavithra .N Vs Santhosh .P	D. M. Swamy
19	C.C. 183/2019 (NBW to Accused)	13-01-2021	Mallish Vs G.Nagaraju	S. H.Chandrashekharaiyah/ T. Shashidhara
20	C.C. 394/2019 (NBW to Accused)	13-01-2021	K.Y. Shivamurthy Vs R. Thippeswamy	C.Rajashankar
21	C.C. 785/2019 (NBW to Accused)	13-01-2021	H.M.Sugandharaju Vs U.R.Krishnamurthy	H. T. Hanumanthaiah
22	C.C. 798/2019 (NBW to Accused)	13-01-2021	Sheik Abdulla Vs Chethan K.S	H. R. Ramesh babu
23	Cri.Misc. 24/2020 (Issues notice to the respondent) IA/1/2020	13-01-2021	Anusuyadevi alias Ashwini Vs Shrinivasa.H.N.	T. Ravindrakumar
24	C.C. 41/2020 (NBW to Accused)	13-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Narasihmamurthy alias KML	Assistant Public Prosecutor
25	P.C.R. 26/2020 (Sworn Statement)	13-01-2021	K.T.JayaSwamy Vs C.R.Raghu	K.H.Satheeshappa
26	C.C. 316/2020 (NBW to Accused)	13-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Ashoka	Assistant Public Prosecutor
27	P.C.R. 59/2020 (Sworn Statement)	13-01-2021	Toufeeq Vs Satish	N.N.Sreedhara
28	C.C. 317/2020 (SUMMONS)	15-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Nandakumar	Assistant Public Prosecutor
29	C.C. 308/20 (Summons)	15-01-21	u v/s Shivanna	APP
30	Cri. Misc. 276/14	15-01-21	u.c. Sathya 2/3 u.s. Dakshinamurthy	NS
31	C.C. 165/19 (Steps)	15-01-21	Huliyar PS v/s Devadaj. Dawan	